

[*Translation*]

De-Licensing of Industrial Units Causing Pollution and deforestation

1007. SHRI KASHIRAM CHHABIL-DAS RANA: Will the PRIME MINISTER be pleased to state:

(a) whether a demand has been made for cancelling the licences of the industrial units proposed to be established in Hajira Area Development Authority (HADA) for causing pollution and deforestation; and

(b) if so, the action taken or propose in this regard?

THE MINISTER OF STATE FOR ENVIRONMENT AND FORESTS AND MINISTRY OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI-MATI MANEKA GANDHI): (a) and (b). Representation regarding location of proposed industries at Hazira was received recently. Government of India, while issuing licences for location of industries in Kawas-Hazira region, had stipulated that conversion of Letter of Intent to Industrial Licence will not be permitted unless environmental clearance is obtained from Central Government. The State Government of Gujarat was requested to submit an environmental impact assessment report for the area. The interim report was considered and the State Government was requested to submit the revised report, which is yet to be received.

Breach of Contract in H.D.W. Submarine Deal

1008. DR. MAHADEEPAK SINGH SHAKYA: Will the PRIME MINISTER be pleased to state:

(a) whether West Germany has committed breach of contract by violating the secrecy clause about the manufacturing

specifications of H.D.W. Submarines in divulging them to South Africa; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) Enquiries have been made by the Government of India with both M/s HDW and the Government of the FRG. They have reported that no classified information in respect of the Indian submarines has been passed on by M/s HDW to South Africa in violation of the Confidentiality Clause in the contract with M/s HDW or the Security Agreement with the Government of the FRG.

Ordnance Factory in Bihar

1009. SHRI R.L.P. VERMA:
SHRI UPENDRA NATH
VERMA:

Will the PRIME MINISTER be pleased to state:

(a) the findings of the Committee on the feasibility of setting up an Ordnance Factory at Markacho in Hazari Bagh district of Bihar;

(b) whether the Committee have recommended for setting up the factory; and

(c) if so, the reasons for not laying the foundation stone of factory so far?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The Committee recommended a number of sites, including Markacho in Hazari Bagh district of Bihar, for setting up an Ordnance Factory.

(c) Government have since decided to obtain the required quantity of supplies from